

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 6678/2023

INDIAN OVERSEAS BANK & ORS.

Appellant(s)

VERSUS

GYANENDRA KUMAR & ANR.

Respondent(s)

(IA No. 61960/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No. 61956/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 16-05-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE SANJAY KAROL

For Appellant(s)

Ms. Akanksha Rathore, Adv.
Ms. Mayuri Raghuvanshi, AOR
Mr. Vyom Raghuvanshi, Adv.

For Respondent(s)

Mr. Shekhar Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Adjournment is sought for as the arguing counsel for the appellant is not present even up to the second call.

Re-list the matter after ensuing Summer Vacation.

(NIDHI AHUJA)
AR-cum-PS

(VIRENDER SINGH)
BRANCH OFFICER